

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 368/TT/2024**

Subject : Petition for truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period for Combined Asset under Northern Region System Strengthening Scheme-XIV (NRSS-XIV) in Northern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL)  
and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL

**Record of Proceedings**

The Petitioner's representative submitted that the present Petition had been filed for truing up of the transmission tariff for the 2019-24 period and the determination of the transmission tariff for the 2024-29 period for the combined asset consisting of Asset 1:LILO of the Nalagarh-Kaithal Line at Patiala along with associated bays, Asset 2:400/220 kV 500 MVA ICT-III at Patiala Sub-station, Asset-3:400 kV 125 MVAR Bus Reactor at Patiala Sub-station along with associated bays at Patiala Sub-station, Asset-4: 400/220 kV 500 MVA ICT-III at the Malerkotla Sub-station under Northern Region System Strengthening Scheme-XIV (NRSS-XIV) in Northern Region.

2. None was present on behalf of the Respondent despite notice.
3. After hearing the Petitioner's representative, the Commission directed as under:
  - a) Issue fresh notice to the Respondents;
  - b) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within one week thereafter, and
  - c) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate



of interest on various loans taken concerning the combined asset/transmission assets for the 2019-24 tariff period.

4. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

